

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 325/2002
in
OA 404/1999

New Delhi this the 25th day of February, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Member (A)

Shri Sukh Lal,
S/O Shri Chhangu,
R/O C-90/91, Sohan Seed
Pvt.Ltd., Badli Extn.,
Apka Bazar, Delhi-42

, Petitioner

(By Advocate Shri S.K.Gupta)

VERSUS

1. Shri Subir Dutta,
Secretary,
Ministry of Defence,
South Block, New Delhi.

2. Shri V.P.Singh,
D.D.G.M.F,
Q.M.G.Branch,
Army Headquarter,
West Block III, RK Puram,
New Delhi.

3. Shri B.K.Reddy,
Commandant,
Military Farm School,
Grass Farm Road, Meerut Cantt.,
Meerut.

, Respondents

(By Advocate Shri A.K.Bhardwaj,
learned counsel through proxy
counsel Ms.Prema Pridarshni)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

Shri S.K.Gupta, learned counsel seeks permission to withdraw the CP as he submits that the respondents have recently passed an order which he would like to challenge in an appropriate proceeding.

2. In view of the above submissions of the learned counsel, CP 325/2002 is dismissed as withdrawn with liberty in accordance with law, as advised.

V.K.Majotra
(V.K.Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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